

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 44

IA 2327/2020 IA 232/2021 IA 3421/2022 In C.P. (IB)/839(MB)2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **12.04.2024**

NAME OF THE PARTIES: SHIRDI INDUSTRIES LTD.

Section 10 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 2327/2020 –

1. Mr. Shyam Kapadia, Advocate a/w Ms. Sanaya Patel, Advocate i/b Indus Law appeared for the applicants.
2. Mr. Nikhil Gupta i/b Wadia Ghandy & Co. for Respondent No. 7.
3. Mr. Yakesh Anand, Advocate appeared for the Respondent no. 16.
4. Learned Counsel for the Applicant seeks some time to bring on record synopsis of the issue involved and the reply.
5. List this IA on **02.05.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna